

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

27. MA 484/2019 IA 213/2020 IA 527/2020 - 60(5) IA 484/2020
IA 1447/2024 In C.P. (IB) -166(MB)/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2024**

NAME OF THE PARTIES: IA 1447/2024 Mr Dilip Jagad
Liquidator of Akshata Mercantile
Pvt Ltd Vs. Mr Sunil Bhagwatlal
Dalal

IN THE MATTER OF
Sikkim Ferro Alloys Ltd.
V/s
Akshata Mercantile Pvt. Ltd

Section: 9, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Narpat Singh appeared for the Applicant in IA No. 213/2020, IA No. 527/2020, IA No. 484/2020 and IA No. 1447/2024. Adv. Darshit Jain, Adv Harsh Moorjani, Adv Vignesh Iyer appeared for the Respondent in IA No. 1447/2024, IA No. 213/2020. Adv. Dhruvad Vaghani, Adv. Ajiz M K, Adv. Guarav Jain appeared for the Respondent No. 4. Adv. Eshna Kumar appeared for the Respondent No. 2 and Respondent No. 3 in IA No. 448/2020. At the request of the Counsel for the Applicant, list the matter on **25.06.2024** for hearing.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
02.05.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)